

Annexure - 7

Name of the corporate debtor: GEMUS ENGINEERING LIMITED Date of commencement of CIRP: 30-4-2024; List of creditors as on: 21-5-2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO, Regional Office, Howrah.	State Government		14.5.2024	95,139.00	95,139.00	Government dues	0	0	No	0	0	0	0	0	Form B is yet to be submitted
2	The Commissioner of Commercial Taxes, West Bengal.	State Government		20.5.2024	16,80,928.00	7,98,455.00	Government dues	0	0	No	0	0	0	8,82,473.00	0	Demand arising out of Assessment/Audit Special Audit proceedings under section 46 of WBVAT Act, 2003 and section 9 of the Central Sales Tax Act, 1956 and interest thereof for the periods 2008-2009, 2011-20 12, 2012-2013, 2014-15. Interest calculation to be provided, amount admitted on the basis of the demands raised
					17,76,067.00	8,93,594.00								8,82,473.00	0	